

NOTICE INVITING APPLICATION FOR EMPANELMENT IN HIGH COURT LEGAL SERVICES COMMITTEE.

1. Applications along with complete bio-data are invited for empanelment from willing lawyers with minimum three years and maximum ten years' experience for empanelment as Grade C Lawyer in High Court Legal Services Committee.
2. The applications must be made in the given pro-forma.
3. The Applicant must have practice in the Appellate/Original Side of the High Court at Calcutta.
4. The Applicant must have experience in conducting civil and writ cases.
5. The selected lawyers are expected to assist the senior counsel of High Court Legal Services Committee. Fees would be paid as per norms.
6. Applicant should submit along with their applications, complete bio data, attested copy of Enrolment Certificate issued by Bar Council of West Bengal, along with practicing certificate issued by one Senior Lawyer.
7. Typed applications must be addressed to **"The Secretary, High Court Legal Services Committee, High Court, Calcutta"** and must reach in the office of High Court Legal Services Committee, 3rd Floor, Centenary Building, High Court, Calcutta – 700001 or in the Front Office of High Court Legal Services Committee, Ground Floor, Centenary Building, High Court, Calcutta – 700001 within **24th April, 2015**.
8. Number of applicants, to be selected, will be decided by the Authority. Selection of the applicant shall be entirely at the discretion of the Authority.
9. Application with incomplete information will be rejected.
10. The application is available in the official website of the High Court www/calcuttahighcourt.nic.in

Sd/-

Secretary,

High Court Legal Services Committee

PROFORMA

NAME:

FATHER'S NAME

RESIDENTIAL ADDRESS

CHAMBER ADDRESS

PHONE NO.

E-MAIL

EDUCATIONAL
QUALIFICATIONS

DATE OF ENROLMENT

PRACTICE DETAILS

(Details may be given in separate sheet; the applicant should mention the number and types of cases handled)

WHETHER PREVIOUSLY
EMPANELED AS LAWYER
OF HIGH COURT LEGAL
SERVICES COMMITTEE;
IF SO, YEARS DURING
WHICH HE/SHE WAS
EMPANELED ADVOCATE
OF HIGH COURT LEGAL
SERVICES COMMITTEE.

WHETHER EMPANELLED
AS LAWYER IN ANY
GOVT. ORGANISATION,
PUBLIC SECTOR
UNDERTAKING OR
REGISTERED COMPANY
PRESENTLY OR

PREVIOUSLY.